

Gobar Gas Plants in Orissa

7972. SHRI RASABEHARI BEHERA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that in Orissa, Gobar Gas Plants development is very slow;

(b) the number of gobar gas plants commissioned under the Khadi and Village Industries Board of Orissa in 1979 and 80; and

(c) the funds allotted to Orissa in 1979-80, 1980-81 and 1981-82 for the establishing of gobar gas plants?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. The progress of setting up of gobar gas

plants in Orissa has been comparatively slow. To increase the pace of progress, publicity is being given through installation of demonstration plants. Cheaper fixed-dome biogas plants are also being popularised.

(b) The programme of setting up of gobar gas plants in Orissa is being implemented jointly by the Khadi and Village Industries Commission (KVIC) and Khadi and Village Industries Board. According to the information received from the KVIC, 122 and 50 gobar gas plants were set up in the State during the years 1979-80 and 1980-81 (upto February 1981) respectively.

(c) Information regarding central subsidy released/funds allotted to Orissa during the years 1979-80 and 1980-81 is as under:

Year	Subsidy released by Government of India	Funds allotted by KVIC
	(Rs. in lakhs)	
1979-80	4.54 (committed liability of previous years)	5.72
1980-81	—	2.12

As for 1981-82, the Department of Agriculture and Cooperation proposes to take up a big programme of biogas development in the country. An outlay of Rs. 50 00 crores has been provided for the Sixth Plan period. Details regarding State-wise allocation of funds and physical targets are being worked out.

Sawing Charge per cubic metre in Chattam Saw Mill Andaman

7973. SHRI MANORANJAN BHAKTA: Will the Minister of AGRICULTURE be pleased to state:

(a) the sawing cost per cubic metre of timber in the Chattam Saw Mill since last three years in the Union Territory of Andaman and Nicobar Islands;

(b) the sawing charge per cubic metre in the private saw mills in the Union Territory of Andaman and Nicobar Islands; and

(c) the sawing charge per cubic metre in Madhya Pradesh, Assam Himachal Pradesh, Karnataka, Manipur, Andhra Pradesh and West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Sawing cost per cubic metre of timber in the Chattam Saw Mill for the last 3 years is as under:—

1977-78	Rs. 350.90
1978-79	Rs. 237.54
1979-80	Rs. 263.88

(b) About Rs. 150 per cubic metre of round timber in the private saw mills in the Union Territory of the Island.

(c) The sawing charges in each of the following States are mentioned against each.

1. Madhya Pradesh. Market sawing charges per cubic metre for Teak and

other species respectively an average are as under:

	Trak		Other species	
	Rs.		Rs.	
1978-79	105	123	123	146
1979-80	123	140	146	158
1980-81	140		158	

These rates are the prevalent average market rates but may vary slightly from town to town or even from Saw Mill to Saw Mill.

2. Himachal Pradesh

Hand Sawing Charges rates.

1978-79	Rs. 62/- to 70/-	Per cu. M.
1979-80	Rs. 62/- to Rs. 74.55	"
1980-81	Rs. 70.28 to Rs. 82.52	"

3. Manipur

Sawing charges per cu. M.

	Rs.
1978-79	70
1979-80	70
1980-81	87.50

4. Andhra Pradesh

Sawing charges of timber per cubic metre in Government Saw Mills at Rajahmundry in East Godavari District and Jannaram in Adilabad District are as follows:—

Government Saw Mills

1978-79	Rs/- 58 to Rs. 70/-
1979-80	Rs. 69/- to Rs. 80/-
1980-81	Rs. 85/- to Rs. 105/-

5. Information in respect of Sawing charges in the States of Assam, Karnataka and West Bengal is not available.

हिमाचल प्रदेश में विकलांग व्यक्तियों को सहायता

7974. श्री कृष्णा दत्त सुलतानपुरी :

क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि हिमाचल प्रदेश सरकार से राज्य में विकलांग व्यक्तियों को सहायता देने हेतु प्राप्त मुझावों का व्यौरा क्या है और केन्द्र सरकार द्वारा विकलांगों के उत्थान के लिए चालू वर्ष के दौरान राज्य सरकार को कितनी धनराशि दी जानी है ?

शिक्षा और समाज कल्याण मंत्रालय में राज्य मंत्री (जीयल्लो शोला कोल) :

हिमाचल प्रदेश सरकार द्वारा प्रस्तुत किए गए प्रस्ताव के आधार पर योजना आयोग ने विकलांग व्यक्तियों के लिए निम्नलिखित योजनाओं हेतु 11.40 लाख रुपये के परिष्वय की विफारिश की है :—

1. प्रोस्थेटिक सहायक उपकरण ।
2. विकलांग व्यक्तियों को छात्र-वृत्तियां ।
3. अन्तर्राष्ट्रीय विकलांग वर्ष ।
4. कुष्ठ रोगियों का पुनर्वास ।
5. नेवहीन, बधिर और मूक संस्थानों को सहायक अनुदान ।

Selection of backward District for expertise in Agriculture, Fishery, Animal Husbandry and Agro forestry

7975. SHRI JAI NARAIN ROAT:

SHRI M. V. CHANDRASHEKARA MURTHY:

SHRI B. V. DESAI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the ICAR have selected some backward districts for the development of professional, technical and scientific expertise in agriculture, fishery, animal husbandry and agro-forestry; and

(b) if so, the details thereof and the name of the districts?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. The Indian Council of Agricultural Research have selected some backward districts in each State of the country to develop trained professional manpower in tribal, hill, drought or flood prone areas and other ecologically or economically handicapped regions in the field of agricultural sciences by providing scholarships and fellowships at under-graduate and post graduate levels so that well trained scientific personnel in different disciplines are available locally to undertake various educational and research development programmes in Agriculture, Fisheries,